

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:423

ANSWERED ON:23.12.2014

CRIME AGAINST SENIOR CITIZENS

Joshi Shri Chandra Prakash;Vellaigounder Shri Elumalai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crimes and atrocities against senior citizens have been reported during the last few years;
- (b) if so, the details thereof including the number of such cases registered during each of the last three years and the current year;
- (c) the details of the efforts being made by the Government to prevent such incidents;
- (d) whether the Government has succeeded in restoring the faith of senior citizens by establishing helplines and safety cells for senior citizens; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 423 FOR 23.12.2014

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), the collection of data on crimes committed against senior citizens has started since January 2014. As per available data, a total of 8,973 cases were registered under crime against senior citizens during 2014 (upto October). Previously NCRB used to collect data on crimes against persons aged above 50 years for few categories of crime. The State/UT-wise provisional data for the current year on cases registered under crime against senior citizens, till October, 2014 is enclosed at the Annexure.

(c) to (e): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes including crimes against senior citizens lies with the State Government / UT Administrations. However, the Union Government attaches highest priority to matters of security of its citizens and through various schemes and advisories augments the efforts of the States/UTs.

The Ministry of Home Affairs has issued two detailed advisories dated 27.3.2008 and 30.08.2013, to all the State Governments/UTs advising them to take immediate measures to ensure safety and security and for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens; sensitization of police personnel regarding safety, security of older persons; regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; verification of domestic helps, drivers, etc. The recent advisory is available in the Ministry of Home Affairs website

http://mha.nic.in/sites/upload_files/mha/files/Advisory_040913.pdf.